

**LOK SABHA**  
**UN-STARRED QUESTION NO. 77**

TO BE ANSWERED ON MONDAY, JULY 18, 2022  
Ashadha 27, 1944 (Saka)

**GOLD SMUGGLING AND TAX EVASION CASES**

77. SHRI HIBI EDEN:

Will the Minister of Finance be pleased to state:

- (a) whether it is a fact that the people who inform about gold smuggling and tax evasion, will be rewarded;
- (b) if so, whether there is any proposal for an increased reward for the informers and if so, the details thereof;
- (c) whether a sub-committee which deals with the issues related to the GST council decided for an e-way bill mandatory for intra-state transportation of gold;
- (d) if so, the details thereof including the names of the states which opposed this proposal; and
- (e) the details of data showing the statistics of gold smuggling cases in Kerala during the last six financial years i.e 2016-17, 2017-18, 2018-19, 2019-2020, 2020-2021 and 2021-2022?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**(SHRI PANKAJ CHAUDHARY)**

- (a): Yes, Sir. (Rewards related to tax evasion under Income Tax Act, 1961 and Undisclosed Foreign Income and Assets (Imposition of Tax) Act, 2015, are given as per Income Tax Informants Rewards Scheme, 2018 issued by CBDT vide letter dated 23.04.2018).
- (b): No, Sir
- (c): A group of Ministers constituted by the GST Council has recommended that the State should be allowed to decide about imposition of the requirement of e-Way bill for intra-state movement of gold and precious stones within their States, with a minimum threshold of Rs. Two lakh and the States can decide any amount above that amount as a minimum threshold and for filling up the e-way bill forms, only part-A of the e-way bill would be required without any need for filling part-B of the e-Way bill to ensure security of transportation.
- (d): The report of GoM was approved by a Council by consensus without any voting.
- (e):

Financial Year	No. of Gold seizure cases	Quantity of Gold seized (in Kgs.)	Value (Rs. in Crores)
2016-17	179	98.690	29.040
2017-18	501	266.617	75.176
2018-19	1167	653.605	163.908
2019-20	1084	766.676	267.550
2020-21	652	403.111	184.130
2021-22	675	585.788	263.330

One case of gold smuggling in Kerala has been entrusted to NIA on 10.07.2020 for investigation.